

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 01.03.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	1158/2021	Prasanth, S/o.Murugesan	48/ 2021	Thideer Nagar	392 r/w 397 506(ii) of IPC	02.02.2021	S.Ayyapparaja
2	1162/2021	1. Arunpandi, S/o.Madurai Veeran 2. Kopparai @ Balasubramani, S/o.Mahalingam 3. Malik @ Malik Batsha, S/o.Jawaharlal 4. Pottupandi @ Muthupandi, S/o.Mariappan	1995/ 2020	Sellur	147 148 302 506(ii) of IPC @ 147 148 302 506(II) 201(b) 449 149 ofIPC	16.07.2020	C.Karthikeyan
3	1186/2021	Mohamed Igbal @ Senthil Kumar S/o Nagarajan	971/ 2020	Thideer Nagar	153(A),153(B),505 (i)(b),505(1)(c), 505(2) of IPC and Sec. 31(1)(b) of Unlawful Activities Prevention Act	2.12.2020	A.Syed Abdul Kathar
4	1225/2021	Prabhu, S/o. Chinna Thevar @ Thevadra Thevar	907/ 2020	Valandu r	174(3) Cr.P.C. @ 302 r/w 306 of IPC	1.2.2021	N.Mohideen Basha
5	1247/2021	Veeramani, S/o.Rajamani	496/ 2013	Teppaku lam	120(B),147148, 149, 212,302 of IPC r/w 109 & 34 of IPC	8.2.2021	K.S.Selvaganesan
6	1339/2021	Karupasamy @ Pavadai S/o. Sivanesan	133/ 2021	Avaniya puram	436 of IPC	9.2.2021	C.Karthikeya

7	1369/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	126/ 2021	Tallakul am	379 IPC	3.2.2021	K.R.Balakrishnan
8	1406/2021	Priya W/o. Kumar	126/ 2021	Tallakul am	379 of IPC	3.2.2021	S.Dhinesh
9	1370/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	127/ 2021	Tallakul am	379 IPC	3.2.2021	K.R.Balakrishnan
10	1407/2021	Priya W/o. Kumar	127/ 2021	Tallakul am	379 of IPC	3.2.2021	S.Dhinesh
11	1371/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	128/ 2021	Tallakul am	379 IPC	3.2.2021	K.R.Balakrishnan
12	1408/2021	Priya W/o. Kumar	128/ 2021	Tallakul am	379 of IPC	3.2.2021	S.Dhinesh
13	1372/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	129/ 2021	Tallakul am	379 IPC	3.2.2021	K.R.Balakrishnan

14	1409/2021	Priya W/o. Kumar	129/ 2021	Tallakul am	379 of IPC	3.2.2021	S.Dhinesh
15	1374/2021	Mokkathai W/o. Murugan	11/ 2021	Usilamp atti Taluk	174 of CrPC @ 302 of IPC	23.1.2021	N.Ranjith
16	1548/2021	1. Pandi, S/o.Mariyappan 2. Pandi, S/o.Vasimalai 3. Thiruvenkadam, S/o.Nainathevar 4. Maruthakalai, S/o.Vasimalai	60/ 2021	Elumala i	379 of IPC r/w 21(v) of MMDR Act	18.02.2021	PAT.S.Iyappakathirvel
17	1584/2021	Yogeswaran S/o.Baskaran	1527/ 2020	Palamed u	109,147,148,341, 302 of IPC	31.12.2020	C.Marimuthu
18	1585/2021	Ramesh @ Rakkadi Ramesh S/o. Ramasamy	105/ 2021	Koodalp udur	392,397,506(ii) of IPC	17.2.2021	S.Sundar Rajan
19	1586/2021	Ramesh S/o. Ramu	39/ 2021	Sindhup atti	4(1-A) of TNP Act	19.2.2021	E.Sathish Rajkumar
20	1587/2021	Ranjithkumar @ Ranjith S/o.Ashokan	125/ 2019	Austinp atti	302 @ 147,148,342,302, 109,120(b) of IPC	19.2.2021	S.Manojkumar

21	1588/2021	Silambarashan S/o. Baskaran	52/ 2021	Alangan allur	379 of IPC and Sec.21(1) of MMDR Act	8.2.2021	C.Venmani
22	1589/2021	Vanam W/o Murugan	49/ 2021	Nagama lai Pudukot tai	4(1-A),4(1)(a)TNP Act	19.2.2021	C.Prabhakaran
23	1590/2021	1)Vetrivel S/o.Thangamuthu 2)Premkumar S/o.Thangapandiyan 3)ArunPanidah S/o.Poopadiyan 4)Manojikumar S/o.Thandeeswaran	27/ 2021	Kadupat ti	392 of IPC	3.2.2021	M.Kubendiran

ANTICIPATORY BAIL PETITION

24	888/ 2020	Sekar @ Rajasekaran, S/o.Karuppan	1559/ 2019	Sellur	147 451 427 294(b) 506(i) IPC and Sec 4 of TNPEI Act	AB	P.Vijayaraghavan 9842416960
25	1721/2020	Prabhakaran Rajeshwari	8/ 2020	Madurai Town AWPS	498(A) of IPC	AB	S.Thangaraj 9842289811
26	2301/2020	1.Dr.V.Ayothi, S/o.Venkatasamy 2. A.Sagunthak, W/o.V.Ayothi 3. Dr.V.A.Aravind, S/o.V.Ayothi	4/ 2020	Thiruma ngalam AWPS	498(A) 406 420 of ipc and Sec.4 of DP Act	AB IB 8.5.2020	S.Abubakeer Sidhic 9677278439

27	5589/2020	1.R.Muruganatham S/o.M.Raja 2.M.Raja S/o. R.Mookan	41/ 2020	AWPS Tallakulam	498(A),406 & 506(i) IPC	AB Interim AB granted on 30.11.2020	Moovendran 9842251493
28	1612/ 2020	Rubeshkumar, S/o.Jeyamani	12/ 2020	Thilagar Thidal AWPS	498(A) 406 of IPC	AB	P.Vijayakumar
29	1704/2020	1. N.Rajendramoorthy 2. K.YamunaDevi, W/o.Kesavan 3. Daisy Rani, W/o.Bharathidasan 4. R.Dhanasekari, W/o.Rajendramoorthi	04/ 2020	AWPS Melur	498(A) 294(b) 323 506(i) and 4 of TNPWH Act	AB Interim AB granted on 24.03.2020	V.Ganesan 9976959149
30	649/2021	M.Chinnadaikkan (Sekar) S/o. Muthu	33/ 2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	AB	R.Vijaya Gopal 8637683685
	01/2021 in Crmp No.649/2021	B.Premalatha, W/o.Balachandran	33/ 2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	INTERVE NER	A.Raman 9944077432
31	1010/2021	Thirumalalagu, s/o. Iruvathan Ambalam	33/ 2020	DCB, Madurai	468,471, 406 and 420 IPC	AB	K.Sathishkumar 9976827300

32	1167/2021	S.Murugan, S/o.Sundram	1464/ 2020	Vilakuth oon	354(A) of IPC r/w 4 of TNPWH Act	AB	S.Mayalagu
33	1232/2021	J.Ramesh, S/o. Jeganathan	53/ 2020	CCB, Madurai	420,465, 467,468 of IPC	AB	R.Manickaraj
	01/2021 in Crmp No.1232/20 21	Kanniappan	53/ 2020	CCB, Madurai	420,465, 467,468 of IPC	INTERVE NER	M.Gurudas
34	1295/2021	1)Sethupathi @ Sethuraman S/o. Ammasi 2)Sudha, W/o. Arumugam	74/ 2021	K.Pudur	420 of IPC	AB	S.Subburaj
35	1345/2021	R.Angel W/o.Ravi	78/ 2021	Sellur	147,294(b),323,32 4,506(ii) of IPC and Sec.4 of TNPWH Act	AB	P.Jagadeesan
36	1350/2021	K.Sivan S/o. Kannan	1211/ 2020	Thiruma ngalam Town	147,148, 452,323, 302,109, 120(b) of IPC	AB	M.AshokKannan
37	1376/2021	1)Raman Paul S/o. V.Bagavathi 2)Kanmani Meenakshi W/o. Raman Paul	48/ 2021	Silaiman	174 of Crpc @ 306 of IPC	AB	N.V.Thangadurais
38	1377/2021	S.Ramachandran @ Chinnal S/o. Samikannu	61/ 2021	Silaiman	294(b),323,324, 506(ii) of IPC	AB	P.Velmurugan

	01/2021 In Crmp No.1377/2021	Subbaiah,	61/2021	Silaiman	294(b),323,324,506(ii) of IPC	INTERVE NER	A.Tamilrajan
39	1379/2021	K.GopalaKrishnan S/o. Karuppaiah	683/2018	S.S.Colony	406,415,420,506(ii) of IPC	AB	P.Pal Selvam
40	1591/2021	K.Narayanan S/o. karuppaiah	107/2021	Koodalpudur	324 and 506(ii)of IPC	AB	P.Prakash
41	1592/2021	R.Parimalam W/o. ChandraBose	52/2021	Thirumangalam Taluk	120(b),201,403,406,408,420,465,468,471,506(i) of IPC and 65 of IT Act	AB	V.Sivakumar
42	1593/2021	Vijaya W/o.Arumugam	52/2021	Thirumangalam Taluk	120(b),201,403,406,408,420,465,468,471,506(i) of IPC and 65 of IT Act	AB	V.Sivakumar
43	1594/2021	Anandhi D/o. Dhanasekaran	52/2021	Thirumangalam Taluk	120(b),201,403,406,408,420,465,468,471,506(i) of IPC and 65 of IT Act	AB	V.Sivakumar
44	1595/2021	Muthukumar S/o.P.Seeni	76/2021	Tallakulam	406,420,294(b),506(ii) of IPC	AB	R.NeethiRajaram
45	1596/2021	L.Devanarayanan, S/o. N.lakshmanan	76/2021	Tallakulam	406,420,294(b),506(ii) of IPC	AB	R.NeethiRajaram

46	1597/2021	1)kaliyammal W/o.Perumal 2)Perumal S/o.Karuppaiah	70/ 2021	Thideer nagar	147,294(b),323,32 4 and 506(ii) of IPC	AB	M.Alexander Devanesam
47	1598/2021	1)manikandan S/o.Mokkai 2)Perumal S/o. Mokkai 3)Pennilal @ Uma W/o. Manikandan	14/ 2021	Valanthu r	509,452,323,324,3 79,506(ii) IPC	AB	P.S.Nagarajan
48	1599/2021	1)Pounthai W/o.Rasu 2)Nallakaman S/o.Periyakaruppan	46/ 2021	Usilamp atti Taluk	341,294(b),447,50 6(i) and 379 (NP) of IPC	AB	M.Kubendiran
49	729/2021	Backiyandhan, S/o. Arumugam	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.729/20 1	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
50	730/2021	Jayachandran, S/o. Karuppiyah	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.730/20 1	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
51	731/2021	Karuppaiah, S/o. Masanam	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160

	01/2021 in Crmp No.731/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
52	732/2021	1. Perumal. S/o. Rengasamy 2. Sam Immanuvel S/o. Mohan	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.732/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
53	733/2021	1. P.Subbulakshmi, W/o. Panneerselvam 2. Ranjithkumar, S/o. Ukkirapandi	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.733/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
54	836/2021	1. P.Jai @ Jeyasuthan, S/o. Parthiban 2. S.Arun, S/o. Selvaraj 3. Antani @ Anthoniraj S/o. Charlas, 4. T.Rajan, S/o. Thangapandian	65/2020	CCB, Madurai City	120(B), 465, 467, 468, 471, 420, 447, 294(b) 506(ii) IPC	AB	A.Jeyaram 9843071518
	01/2021 in Crmp No.836/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610

CONDITION RELAXATION PETITION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate names
55	1021/2021	Naveen, S/o. Lakshmanan	1870/2020	Alanganallur P.S	341, 294(b), 324, 307 IPC	M.Mahendran 8807283825
56	1352/2021	Karuppaiah S/o. Chinnandi	62/2015	DCB, Madurai	120(b),409468,471,420 of IPC	K.Mohamed Mustaffa
57	1359/2021	1)M.Palpandi, S/o.Murugan 2)V.Vijay S/o.Velmurugan 3)S.Sasikumar S/o.Subramani 4)A.Thineshkumar S/o.Alwar	03/2021	Thideer Nagar	341,294(b),353 of IPC and Sec. 3 of TNPPDL Act	T.Nagarajan
58	1361/2021	Suman S/o.Selvam	1/2021	M.Kallupatti	379 of IPC r/w 21(5) of MMDR Act	K.S.Loganathan
59	1420/2021	M.Balaji S/o. K.Muthukaman	2245/2020	Usilampatti Town	379 of IPC @ 379, 411 and 414 of IPC	J.Arun Prasath
60	1422/2021	1)Mohankumar S/o.Selvam 2)Guru Prasanth S/o. Murugesan	26/2020	KoodalPudur	147,294(b),323,324 and 506(i) of IPC and Sec. 4 of TNPWH Act	S.Ayyapparaja

61	1560/2021	Ponram @ Ponrman, S/o.Muthukaruppan	1211/2020	Tirumangalam Town	147 148 452 323 302 109 120(b) of IPC	C.Karthikeya
62	1561/2021	1. Ragu @ Raguraman, S/o.Ponram @ Ponraman 2. Ganesan @ Ganeshkumar, S/o.Ponram @ Ponraman	1211/2020	Tirumangalam Town	147 148 452 323 302 109 120(b) of IPC	C.Karthikeya
63	1562/2021	Rajathi, W/o.Ponraman	1211/2021	Tirumangalam Town	147 148 452 323 302 109 120(b) of IPC	C.Karthikeya
64	1600/2021	S.Sankar S/o.Santhanam	1/2021	AWPS Madurai	294(b),354,452,506(i) of IPC and Sec. 4 of TNPWH Act and 66 A of IT Act.	Mathew Moses
65	1601/2021	Manikandan S/o.Kannadasan	228/2020	Tallakulam	294(b),323,406,420 and 506(i) of IPC	K.PonnuDurai
66	1602/2021	M.Kalaivani D/o.Murugesan	849/2020	Kottampatti	294(b),323,506(ii) and 306 of IPC	S.Nainan
67	1603/2021	V.Perumal S/o. Vellaichamy	3/2020	Railway Protection Force P.S.	3(a) of Railway Property (Unlawful Possession) Act	R.Backiam
68	1604/2021	1)Velmurugan S/o.Mahalingam 2)Vinnarasi W/o. Velmurugan	23/2021	Peraiyur	294(b),323,355,420 and 506(ii) of IPC	A.Muthusamy

69	1605/2021	1)A.Ajithkumar @ Ajith S/o Alagu 2)P.Gowtham S/o.Perumal 3)C.Andisamy S/o.Chinnaiah 4)G.Perumal Ganesan 5)A.Sevugamoorthi S/o.Arumugam	12/2021	Kottampatti	147,294(b),323 and 506(i) of IPC	P.Raja
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TIME EXTENSION PETITION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate names
70	1400/2021	T.Dharmarajan S/o.ThirumeniPillai	1342/2020	Subramaniya puram	294(b),323 and 506(i) of IPC	K.Manvalan

SUSPENSION OF SENTENCE

SI No	CrIMP No	Accused Name	Cr. No	P.S	Advocate names
71	Crmp No.1246/2021 & CRLR No.27/2021	Saravanan @ Left Saravanan, S/o.Rasu	-	Avaniyapuram (L&O)	M.Kubendiran

AMENDMENT PETITION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate names
72	1606/2021	V.A.Vishwa @ Mano Prasanth S/o. Veeramani	06/2020	CCB Madurai	294(b),420 and 506(ii) of IPC	P.Jegadeeswaran